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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ EFA(OS) (COMM) 5/2021 & CM APPLs. 12808-09/2021

MR. SANJEEV JAI NARAIN AEREN & ANR. Appellants

Through: Mr. Praveen K Sharma with Mr. Sahil Nagpal, Advocates.

versus

M/S SOMANI WORSTED LIMITED THROUGH ITS
AUTHORISED REPRESENTATIVE & ORS. Respondents

Through: Ms. Pankhuri Jain, Advocate with
Ms. Kanika Saran and Ms. Nikita
Maheshwari, Advocates.

+ EFA(OS) (COMM) 3/2020 & CM APPLs. 8285/2020,
12902-03/2021

M/S AEZ INFRATECH PVT LTD Appellant

Through: Mr. Praveen K Sharma with Mr. Sahil
Nagpal, Advocates.

versus

M/S SOMANI WORSTED LTD & ORS Respondents

Through: Ms. Pankhuri Jain, Advocate with
Ms. Kanika Saran and Ms. Nikita
Maheshwari, Advocates.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE ASHA MENON



% **ORDER**
16.04.2021

The matters have been heard by way of video conferencing.
The Hon'ble Division Bench did not assemble today.
Renotify on 29th April, 2021.

By Order

APRIL 16, 2021
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(COURT MASTER)